

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 1/RP/2016**

Subject : Petition seeking review of the order dated 18.11.2015 in Petition No. 402/MP/2014.

Date of hearing : 8.3.2016

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Sasan Power Limited

Respondents : M.P.Power Management Company Limited and others

Parties present : Shri Vishrov Mukherjee, Advocate, SPL  
Shri Janmali. M, Advocate, SPL  
Shri N.K.Deo, SPL  
Shri G. Umopathy, Advocate, MPPMCL  
Ms. Swapna Seshadri, Advocate, Rajasthan Discoms  
Ms. Ranjitha Ramachandran, Advocate, HPPCL  
Shri Gaurav Gupta, Advocate, PSPCL

**Record of Proceedings**

Learned counsels for HPPCL, MPPMCL, Rajasthan Discoms and PSPCL requested for time to file replies to the review petition. Learned counsel for the petitioner had no objection in this regard.

2. The Commission directed the respondents to file their replies by 21.3.2015 with an advance copy to the petitioner who may file its rejoinder, if any, by 4.4.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The review petition shall be listed for hearing on 12.4.2016.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**